

1	2	3
3.	Karnataka	767
4.	Tamil Nadu	267
5.	Maharashtra	1912
6.	Kerala	1397
7.	Punjab	5
8.	Haryana	17
9.	Chandigarh (UT)	2
10.	Goa	35
11.	West Bengal	113
12.	Jammu & Kashmir	3
13.	Gujarat	60
14.	Rajasthan	19
15.	Uttar Pradesh	38
16.	Madhya Pradesh	11
17.	Orissa	25
18.	Andaman & Nicobar	2
19.	Dadra and Nagar Haveli	2
Cumulative Total		5379

**Sub-standard bottled water**

2492. SHRI KAPTAN SINGH SOLANKI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that most of the bottled water being sold all over the country do not adhere to the stipulated standard;

- (b) if so, the details thereof;
- (c) whether it is a fact that the machines being used in this billion rupees trade with claims of purification of water are ineffective to a great extent;
- (d) whether it is a fact that many times bottled water is more dangerous than ordinary water; and
- (e) the action taken by Government to rein in these companies producing bottled water?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): (a) and (e) The packaged bottled drinking water are mandatorily required to be sold under the Bureau of Indian Standards (BIS) Certification mark and as per the standards prescribed in the Prevention of Food Adulteration (PFA) Rules, 1955. The packaged drinking water conforming to the requirements/standards of the BIS and the PFA Rules, 1955 is considered safe for human consumption. The implementation of the PFA Act, 1954 and PFA Rules, 1955 is entrusted to the State/ UT Governments which take action in case of any violation of the Provisions as laid down therein.

#### **Cases of Malnutrition in the Country**

2493. SHRI SATYAVRAT CHATURVEDI:

SHRI MOTILAL VORA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether according to a report of Food and Agriculture Organisation (FAO) 22 per cent of total population of the country is suffering from malnutrition;
- (b) whether according to National Family Health Survey data 48 per cent children below 5 years of age are not gaining proper height and 42 per cent of children are below the average weight due to malnutrition;
- (c) whether Madhya Pradesh is the worst sufferer of malnutrition among all the States of the country; and
- (d) the number of States in the country besides Madhya Pradesh where 20 to 29 per cent of population is suffering from malnutrition and the steps taken to save them from malnutrition?